

**HARYANA VIDHAN SABHA**

**5<sup>th</sup> SESSION**

**BULLETIN NO. 6**

**Friday, the 18<sup>th</sup> March, 2016**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Friday, the 18<sup>th</sup> March, 2016 from 10.00 A.M. to 2.41 P.M.)

**I. QUESTIONS**

(a) Starred:

<b>Total No. on the order paper</b>	<b>Answered</b>	<b>Not put</b>	<b>Postponed</b>	<b>No. of Supplementaries</b>
20	8	-	-	28

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Unstarred: 10

**II. WELCOME TO THE TEACHERS AND STUDENTS OF SWAMI GANESH DUTT S. D. COLLEGE, SECTOR-32, CHANDIGARH /V.I.P**

During the Question Hour, the Speaker welcomed the teachers and students of Swami Ganesh Dutt S.D. College, Sector-32, Chandigarh who were sitting in the Visitor's Gallery to witness the proceedings of the House.

During the Question Hour, the Parliamentary Affairs Minister welcomed Shri Birender Singh, Rural Development Minister, Government of India who was sitting in the V.I.Ps Gallery to witness the proceedings of the House.

**III. CALLING ATTENTION NOTICE AND STATEMENT THEREON.**

The Speaker admitted the Calling Attention Notice No. 25 given notice of by Shri Ranbir Singh and four other M.L.As. namely S/Shri Parminder Singh Dhull, Zakir Hussain, Nagender Bhadana and Kehar Singh regarding Happening Haryana Summit. He further informed the House that Shri Umesh Agrawal, M.L.A. had also given Calling Attention Notice No. 28 on the similar subject which had been clubbed with Calling Attention Notice No. 25. So, he can also raise his supplementary.

He asked Shri Ranbir Singh, M.L.A. to read out his notice being the first signatory and the Minister concerned to make a statement thereafter.

Shri Ranbir Singh read out his notice.

The Finance Minister then made a statement.

#### **IV. CHANGE IN THE BUSINESS OF THE HOUSE**

The Speaker announced in the House that Calling Attention Motion No. 31 regarding damage on crops caused by recent rains and hailstorm which is to be taken up in the House on 21.3.2016 will now be taken up on 28.3.2016. He further announced that the Adjournment Motion No. 2 regarding recent violent incidents in the State which is to be taken up in the House on 21.3.2016 will now be taken up on 22.3.2016.

#### **V. RESUMPTION OF DISCUSSION ON THE GOVERNOR'S ADDRESS AND VOTING ON THE MOTION OF THANKS**

Discussion on the Governor's Address was resumed.

Sh. Manish Grover, a Member from the Treasury Benches, spoke for 10 minutes.

Sh. Naseem Ahmed and Shri Rajdeep, Members from the Indian National Lok Dal, spoke for 11 and 3 minutes respectively.

Sh. Shyam Singh Rana and Sardar Bakhshish Singh Virk, Chief Parliamentary Secretaries also spoke for 9 and 10 minutes respectively.

The Chief Minister, by way of reply, spoke for 75 minutes.

Thereafter the motion-

“That an address be presented to the Governor in the following terms:-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 14<sup>th</sup> March, 2016 at 2.00 PM.’”

*was put and carried.*

#### **VI. ANNOUNCEMENT MADE BY THE HEALTH MINISTER**

During the discussion on Governor's Address, the Health Minister Shri Anil Vij announced that Bharat Kesri Dhangal event will be held on the eve of Shaheedi Divas from 21.3.2016 to 23.03.2016 at Tau Devi Lal

Stadium, Gurgoan in which highest award money for freestyle wrestling winners will be distributed. He invited all the Members of the House to attend this event. He further informed the House that in future Kabaddi events also organized and winners will be distributed highest award money in the country.

**VII. RAISING THE MATTER IN REGARD TO THE CONDEMNATION RESOLUTION PASSED BY THE PUNJAB VIDHAN SABHA.**

During the discussion on Governor's Address, Shri Abhay Singh Chautala, Leader of the Opposition raised the matter in regard to the condemnation resolution passed by the Punjab Vidhan Sabha against the Supreme Court Judgement dated 17.3.2016 regarding to maintaining status quo on the land acquired for the construction of S.Y.L Canal and demanded that this House also passed a unanimously condemnation resolution against the Punjab Vidhan Sabha.

The Chief Minister clarified the position in this regard.

**VIII. PRESENTATION OF SUPPLEMENTARY ESTIMATES FOR THE YEAR 2015-2016 (SECOND INSTALMENT)**

The Finance Minister presented the Supplementary Estimates for the Year 2015-2016 (Second Instalment).

**IX. PRESENTATION OF REPORT OF ESTIMATES COMMITTEE**

Shri. Mool Chand Sharma, Chairperson, Estimates Committee, presented the Report of the Committee on Estimates on the Supplementary Estimates for the year 2015-2016 (Second Instalment).

**X. DISCUSSION AND VOTING ON DEMANDS FOR SUPPLEMENTARY ESTIMATES FOR THE YEAR 2015-2016 (SECOND INSTALMENT).**

Discussion and Voting on the Demands for Supplementary Grants.

According to previous practice and in order to save the time of the House, the demands on the order paper (No. 2 to 4, 8, 17, 19 & 20, 22, 27, 33, 36, 40 and 45) were deemed to have been read and moved together and a general discussion on the supplementary demands was permitted. The Members were requested to indicate the demand No. on which they wish to raise discussion.

No Member rose to speak.

Demand Nos. 2 to 4 were put together and carried.

Demand No. 8 was put and carried.

Demand No. 17 was put and carried.

Demand Nos. 19 & 20 were put together and carried

Demand No. 22 was put and carried.

Demand No. 27 was put and carried.

Demand No. 33 was put and carried.

Demand No. 36 was put and carried.

Demand No. 40 was put and carried.

Demand No. 45 was put and carried.

The Deputy Speaker occupied the chair from 11.55 A.M. to 12.32 P.M.

The Speaker, with the sense of the House, extended the time of the Sitting of the House as under-

- (i) At 2.00 P.M. for 30 minutes.
- (ii) At 2.30 P.M. for 30 minutes.

The Sabha then adjourned till 2.00 P.M. on Monday the 21<sup>st</sup> March, 2016.

**CHANDIGARH**  
**The 18<sup>th</sup> March, 2016.**

**SECRETARY**